

GSTIN : 33AAFPD4452Q1ZL

Ph : 044 - 4303 3967

Mobile : 98843 04331

PADMAVATHI METALS & WIRES

Dealers in FERROUS & NON FERROUS Metal Scrap, Industrial Disposals

20/2, SUBBU CHETTY STREET, WALLTAX ROAD, PARK TOWN, CHENNAI - 600003.

E-mail : metalscrap_pmw@yahoo.com

Ref. PMW/

FORM B

Date :

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

To
SHRI.K.J.VINOD
IBBI/PA-003/ICAI-N-00291/2020-2021/13451
FLAT NO.9, 3RD FLOOR, BLOCK-A,
TRIDENT SERENITY, NANJUNDAPURAM ROAD,
RAMANATHAPURAM, COIMBATORE-641036
PH: 9789902841

DATE: 02ND JANUARY 2023

FROM,
MANJU DHARIWAL
Sole Proprietrix of :
M/s. PADMAVATHI METALS AND WIRES,
20/, SUBBU CHETTY STREET,
WALTAX ROAD, CHENNAI-600003

Subject: SUBMISSION OF PROOF OF CLAIM.

Madam/Sir,

I MANJU DHARIWAL, Sole Proprietrix, carrying business under the name of
M/S. PADMAVATHI METALS AND WIRES, hereby submit this proof of claim in respect of the corporate
insolvency resolution process in the case of M/S.RMA METALS AND ALLOYS PRIVATE LIMITED. The
details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	MANJU DHARIWAL M/S.PADMAVATHI METALS AND WIRES
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR	GST NO. 33AAFPD4452Q1ZL
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	20/2. SUBBU CHETTY STREET, WALTAX ROAD, CHENNAI-600003. EMAIL: METALSCRAP@REDIFFMAIL.COM
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	RS. 49,95,011/--- INCLUDING INTEREST UPTO 30.11.2022. WORKING SHEET ATTACHED
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	INV.NO.PMW/18-19/172 DT.26.12.2018---RS.9,13,839/-- INV.NO.PMW/18-19/173 DT.26.12.2018---RS.3,03,024/-- INV.NO.PMW/18-19/189 DT.22.01.2019---RS.5,04,806/-- INV.NO.PMW/18-19/195 DT.01.02.2019---RS.4,05,018/-- PROOF OF PAYMENT OF TAXES IN GSTR-1 MONTHLY RETURNS FILED



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E-mail : metalscrap_pmw@yahoo.com

Ref. PMW/

Date :

6. DETAILS OF ANY DISPUTE AS WELL AS THE
RECORD OF PENDENCY OR ORDER OR SUIT
OR THE ARBITRATION PROCESS

ORDER NO. IBA/315/2020 DT. 9TH DECEMBER
2022, IN THE NATIONAL COMPANY LAW
LAW TRIBUNAL CHENNAI BENCH-II, CHENNAI

PARTICULARS		
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	DEBT INCURRED DUE TO NON-PAYMENT AGAINST GOODS SUPPLIED-TIN METAL INGOTS, COPPER AND ALUMINIUM SCRAPS IN THE YEAR AY 2018-2019
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	STATEMENT OF ACCOUNTS-----LEDGER COPY ATTACHED
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	---NA---
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	PADMAVATHI METALS AND WIRES, ACC NO. 0346002100023809 PUNJAB NATIONAL BANK, TRIPPLICANE BRANCH, CHENNAI-600005. IFSC- PUNB0034600
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	REFER SL NO.5 AND SL NO.8

Manjula Devi A

MANJU DHARIWAL
PAN NO. AAFPD4452Q

ADDRESS; FLAT-7, 1ST FLOOR, AMRUTHA CRESCENT, 39,26, DR.P.V.CHERIAN ROAD, EGMORE, CHENNAI-600008

(Signature)

ASHISH DHARIWAL
AADHAR NO. 8255 5406 0088

(Son)